

(c) if not, the reasons for not considering this demand of the people of Kanpur ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) :

(a) No

(b) Does not arise

(c) The demand has been considered but the proposal is not operationally feasible at present for want of adequate line capacity on sections enroute and paucity of terminal facilities at Bombay V T and Kanpur

Halt of Calcutta-Bond Coal-Field Express Train at Panagarh Station

226 SHRI R P DAS Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state

(a) whether the Calcutta bond Coal-Field Express Train was held up by passengers at Panagarh on the Eastern Railway's main line on 6th April, 1971 and the passengers demanded a halt of that train at Panagarh Station ,

(b) if so, whether Government have considered this demand, and

(c) when a decision is likely to be taken?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) (a) Yes.

(b) Yes.

(c) No change is considered necessary at present.

Destruction and Removal of Way Stalls and Shops at Malda Town and Samsi Stations

227. SHRI DINESH JOARDER : Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state .

(a) whether Divisional Superintendent of North-Eastern Railway destroyed and for-

cably removed the way stalls and shops of poor public without giving any notice in Malda Town Railway Station and Samsi Railway Station ,

(b) if so, the total number of shops and way stalls destroyed,

(c) whether Government propose to provide alternative arrangements or compensation to those way-stalls and shop owners, and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) (1) and (b) No

The unauthorised persons numbering 25 at Malda Town and 17 at Samsi who had encroached upon railway land, removed their belongings themselves when finally warned by the authorities to clear the encroachments

(c) and (d) Do not arise, as it is not the policy of the Railways to provide alternative arrangements or compensation to people who unauthorisedly occupy railway land

Closure of Industries in West Bengal during President's Rule

228 SHRI MOHAMMAD ISMAIL Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) the total number of industries closed down in West Bengal during the last President's Rule,

(b) the total number of employees who have been thrown out of their jobs by this closure,

(c) whether Government have made any enquiry into the reasons of closure,

(d) if so, the findings thereof, and

(e) the steps taken by Government to reopen the factories ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-